

**TUMUS ELECTRIC CORPORATION LIMITED**

Registered Office: Ground Floor, Bagri Niwas, 53/55 Nath Madhav Path, Kalbadevi, Mumbai 400002.

Tel. No. 022-22722451; Email id: compliance.tumus@gmail.com

This corrigendum to detailed public statement ("Corrigendum") is being issued by Pantomath Capital Advisors Private Limited ("Manager to the Offer") for and on behalf of Redribbon Modulex Buildings Limited ("Acquirer") alongwith Modulex Modular Buildings PLC ("PAC1") and Modulex Modular Buildings Private Limited ("PAC2") in their capacity as the persons acting in concert with the Acquirer pursuant to the letter by Securities and Exchange Board of India bearing reference number SEBI/HO/CFD/DCR2/194/1/2018 dated January 03, 2018 ("SEBI Observations") in respect of the Open Offer to acquire 3,34,172 fully paid-up equity shares of face value of Rs. 10/- each ("Equity Shares") representing 26% of fully paid-up equity share capital and voting capital of the Target Company.

This Corrigendum is in continuation of and shall be read in conjunction with the DPS published on October 05, 2017 in Financial Express (English daily), Jansatta (Hindi daily), Navshakti (Marathi daily) Mumbai edition. Capitalised terms used but not defined in this Corrigendum shall have the same meanings assigned to them in the DPS. All the others terms and conditions of the Offer shall remain unchanged.

**The Public Shareholders of the Target Company are requested to note the following consequential updates with respect to the Offer:**

**1. Point VII of the DPS relating to "Tentative Schedule of Activity" has been updated as follows:**

Nature of Activity	Original Schedule	Revised Schedule
Public Announcement	Wednesday, September 27, 2017	Wednesday, September 27, 2017
Publication of Detailed Public Statement	Thursday, October 05, 2017	Thursday, October 05, 2017
Filing of Draft Letter of Offer	Thursday, October 12, 2017	Thursday, October 12, 2017
Last Date for a Competitive Bid	Monday, October 30, 2017	Monday, October 30, 2017
Receipt of Comments from SEBI on Draft Letter of Offer	Monday, November 06, 2017	Wednesday, January 03, 2018
Identified Date*	Wednesday, November 08, 2017	Friday, January 05, 2018
Last Date by which Letter of Offer be posted to the Shareholder	Wednesday, November 15, 2017	Friday, January 12, 2018
Last Day of Revision of Offer Price / Share	Thursday, November 16, 2017	Monday, January 15, 2018
Comments on the Offer by a Committee of Independent Directors constituted by the BoDs of the Target Company	Friday, November 17, 2017	Tuesday, January 16, 2018
Issue of advertisement announcing the schedule of activities for Open Offer, status of statutory and other approvals in newspapers	Tuesday, November 21, 2017	Thursday, January 18, 2018
Date of Opening of the Offer	Wednesday, November 22, 2017	Friday, January 19, 2018
Date of Closing of the Offer	Thursday, December 07, 2017	Friday, February 02, 2018
Last Date of communicating the rejection/ acceptance and payment of consideration for the acquired share	Thursday, December 21, 2017	Friday, February 16, 2018
Date of post offer advertisement	Friday, December 29, 2017	Friday, February 23, 2018

\* Identified date or the purposes of determining the eligible shareholders of the Target Company to whom the letter of offer shall be sent. It is clarified that all the Public Shareholders are eligible to participate in this Offer at any time prior to the closure of the Tendering Period.

Note: Where last dates are mentioned for certain activities, such activities may happen on or before the respective last dates.

**1. OTHER INFORMATION**

- Reference made to various dates as mentioned in PA, DPS and DLOF should be read as per revised activity schedule as mentioned above.
- All the other terms and conditions remain unchanged.
- The Acquirer and its Directors alongwith the PACs accepts full responsibility for the information contained in this Corrigendum and also for the obligations of the Acquirer alongwith the PACs as laid down in the SEBI (SAST) Regulations, 2011.
- This Corrigendum will also be available on SEBI's website at [www.sebi.gov.in](http://www.sebi.gov.in).

**THIS CORRIGENDUM IS ISSUED BY MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRER ALONGWITH THE PACs**

**PANTOMATH CAPITAL ADVISORS PRIVATE LIMITED**

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Contact Person: Unmesh Zagade; SEBI Reg. No: INM000012110

Place: Mumbai

Date: January 8, 2018

Sunjeet Comm.